

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 74/A

Dated 11th April, 2022

The vacancy position in the cadre of Civil Judge (Junior Division) of Jharkhand Judicial Service, including the future vacancies to be accrued consequent upon promotion of 29 Civil Judge (Junior Division) to the post of Civil Judge (Sr. Division), is notified in the following manner :-

Sl. No.	Description	Vacancy
1	Existing vacancies	57
2	Future vacancies that may arise within one year due to retirement	NIL
3	Future vacancies that may arise within one year due to promotion, death or otherwise say ten percent (10%) of the number of posts	29 [10 % of total 290 sanctioned posts of Civil Judge (Junior Division)]
Total		86

By order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 1316 /Apptt.

Dated, Ranchi, the 11th April, 2022

Copy forwarded to the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi with a request to put aforesaid vacancies in the official website of the High Court of Jharkhand, Ranchi and the Principal Secretary, Department of Personnel & Administrative Reforms and Rajbhasha/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi for information.


Registrar General